

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5848
ANSWERED ON:30.04.2010
EXCISE DUTY ON BEEDI
Semmalai Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether the beedis are exempted from the excise duty in the budget 2010-11;
- (b) if so, the reasons therefor; and
- (c) if not, the details of excise duty imposed on the beedis?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) No, beedis have not been exempted from excise duty in the budget 2010-11.
- (b) Does not arise in view of (a) above.
- (c) The details of excise duty imposed on beedis are as follows:

Description	Rate of Basic Excise Duty
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Beedi, hand made	Rs. 8 per 1000
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Beedi, machine made	Rs. 19 per 1000
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Full exemption from excise duty is available to a manufacturer of hand-made beedis for clearances upto a quantity not exceeding 20 lakh beedis in a financial year, subject to specified conditions.